

Sl. No. 14

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.04.2024 AT 01:00 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|----------------------|-----------|----------------|--|
| CP(IB)/16/7/AMR/2023 | | 7 of IBC | Canara Bank Vs. KGOC Terminals Private Limited |

ORDER

Present: None appears for the FC.

Ms. Praneetha, Proxy counsel for the CD.

Pleadings are completed. For hearing, list the matter on 01.07.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)